

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 203  
CP (LLP) No. - 11/64(f)/JPR/2024  
Under Section 64(f) of LLP Act, 2013

**In the matter of:**

**Jeetesh Bagrodia & Ors.**

... Financial Creditor

**Versus**

**M/s Shwetras Dairy Farm LLP & Ors.**

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

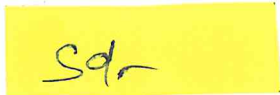
**Present Through Video Conferencing: -**

For the Financial Creditor : Gurmoj Goyal, Adv.

For the Corporate Debtor : Aman Lodha, Adv.

**ORDER**

Heard Mr. Gurmoj Goyal, Adv. appearing on behalf of the Petitioner. Mr. Aman Lodha, Adv. appearing on behalf of the Respondent No.2 (Mr. Amit Agarwal) & Respondent No. 3 (Ms. Rani Agarwal) seeks time to file reply. Reply, if any, may be filed within 3 weeks with an advance copy to the opposite counsel. List the matter on 03.06.2024.

  
Sdr

(Ashish Verma)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

May 07, 2024